

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:23rd November, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 137/2016(CZ)	Rameshwar Singh Shekhawat Vs State of Rajasthan & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
2.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. Mahendra Solanki, Applicant in Person	
FOR HEARING				
3.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Ms. archana Tiwari, Adv.	
4.	Original Application No. 135/2016(CZ)	Kuldeep Singh Parihar Vs State of M.P. & Ors.	Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application No. 139/2013(CZ) (M.A.No.23/15) (M.A.No.586/15) (M.A.No.604/16)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv.for R- 18,20 Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Kumar Choudhary, Adv.Mr. Anshuman Singh Adv.	
6.	Original Application No. 33/2014(THC) (M.A.No.605/16)	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh for R- 4&5 Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	
7.	Original Application No. 30/2014(THC) (M.A.No.606/16)	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Ashish Shrothi, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	

8.	Original Application No. 03/2015(CZ) (M.A.No.603/16)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
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